

THE GAUHATI HIGH COURT AT GUWAHATI
***(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)***

NOTIFICATION

Dated Guwahati the 5th January, 2012

NO. HC.VII- 39/2011/ 81 /A. The post of Joint Registrar (PM&P), Gauhati High Court, Guwahati is re-designated as "Joint Registrar –cum-Principal Secretary to Hon'ble the Chief Justice" and henceforth be known as "Joint Registrar-cum- Principal Secretary to Hon'ble the Chief Justice" Gauhati High Court, Guwahati.

NO. HC.VII- 39/2011/ 82 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Mridul Kumar Kalita, Joint Registrar (Judicial-II), Gauhati High Court, Guwahati, an Officer in Grade-II of the Assam Judicial Service, against the re-designated post of "Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice", Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Binod Kumar Chetri.

NO. HC.VII- 39/2011/ 83 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Binod Kumar Chetri, Joint Registrar (PM&P), Gauhati High Court, Guwahati, an Officer in Grade-II of the Assam Judicial Service, as Joint Registrar (Judicial-II), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Mridul Kumar Kalita.

By order,
Dr. (Mrs.) I. Shah,
REGISTRAR GENERAL

Memo No. HC.VII- 39/2011/ 84-112 /A.

Dated 05.01.2012